

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5644
ANSWERED ON:30.04.2013
ACQUIRING COAL MINES ABROAD
Gaddigoudar Shri P.C.

Will the Minister of COAL be pleased to state:

- (a) whether the International Coal Venture Ltd. a Special Purpose Vehicle of State owned steel and mining companies proposes to acquire coal mines in other countries;
- (b) if so, the details thereof; and
- (c) the extent to which this move is likely to bridge the gap between the demand and supply of coal in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): Yes, Sir. International Coal Ventures (Private) Limited has been set up to acquire coal assets in overseas territories. Australia, Indonesia, Mozambique, USA and Canada have been identified for making efforts for such acquisitions.

(c): At this stage, it is not possible to accurately predict its impact on the gap between demand and supply of coal in the country.

File No. 54016/12/2013-CPAM
Government of India Ministry of Coal CPAM - Section

SUBJECT: LOK SABHA UN-STARRED QUESTION NO. 4692 FOR 23.04.2013 ASKED BY SHRI BAL KUMAR PATEL and SHRI NARANBHAI KACHHADIA REGARDING Violation of Environmental Laws.

The above mentioned Lok Sabha Un-Starred Question. No. 4692 (P-1/c) seeks following information:-

- (a) whether the Government/Ministry has received reports of non-processing of the proposals for environmental and forest clearance by the State Government/coal companies and not launching prosecution against company officials involved in violation of environmental laws at the project sites in various States including in Lajkura Expansion Phase I and Belpahar Expansion, both falling in Jarsuguda, Odisha;
- (b) if so, the details thereof during each of the last three years and the current year, State/company-wise; and
- (c): the punitive action taken by the Government in each complaint along with the reasons for pendency of complaints, if any?

Admitted version may kindly be seen at P-1/c. Based on the material received from Coal India Limited (P-/c). On the basis of that reply a draft reply to the question (Flag-X) has been attempted and is placed below for approval.
Draft reply please.

S.O. (Vacant)

Under Secretary (CPAM)